

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 22.02.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD
NOT BE TAKEN-UP ON 22.02.2019 WILL NOW BE LISTED ON THE
DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 63/2018(WZ) (M.A. No. 121/2018)	Suresh Tukaram Shirodkar Vs. The Goa Coastal Zone Management Authority & Ors	Mr. Suresh T. Shirodkar, Adv. for Appellant Ms. Fawia Mesquita, Adv. Ms. Prachi Sawant, Adv. for R-2 & 3	13.03.2019
2.	Execution Application No. 06/2018 IN Original Application No. 28/2014	Shri. CA Saiprasad Mangesh Kalyanakar Vs. The Regional Transport Officer (R.T.O.), Sindhudurga & Ors.	CA SaiprasadMangesh Kalyankar, Applicant in person	13.03.2019

COURT MASTER